

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

RAJYA SABHA
UNSTARRED QUESTION NO. 1283
TO BE ANSWERED ON 11th FEBRUARY, 2026

Reduction in surcharge on income tax for cooperative societies

1283 # Shri Mokariya Rambhai:

Will the Minister of Cooperation be pleased to state:

- a) whether the surcharge on income tax for cooperative societies has been reduced;
- b) If so, the details thereof?

ANSWER

THE MINISTER OF COOPERATION
(SHRI AMIT SHAH)

(a) to (b): Yes Sir, the surcharge on Income Tax has been reduced from 12% to 7% for co-operative societies having income between ₹ 1 Cr to 10 Cr w.e.f. F.Y: 2022-23.
